

**T. C. M. Workers' Incident at
Ahmedabad**

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*487. { Shri Radha Raman:
Shri Raghunath Singh:
Shri Vajpayee:
Shri N. R. Munisamy:

Will the Prime Minister be pleased to state.

(a) whether two American women employees of the US Technical Co-operation Mission in India were involved in any attack and injured in the middle of June, 1957 while they were driving in their car from Ahmedabad to Rajkot and had to spend two days in Ahmedabad Civil Hospital and subsequently brought back to Delhi,

(b) if so, the facts of the case and whether Government have made necessary enquiries and taken any other action in the matter, and

(c) if so, the details thereof*

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (c) A statement giving the facts of this incident is placed on the Table of Lok Sabha [See Appendix II, annexure No 35] The Government of India have conveyed their sincere regret at this unfortunate incident, to the United States Ambassador

Shri Radha Raman: May I know whether the ladies concerned have expressed their desire to the Government of India that no legal action should be taken against any persons since it was entirely due to ignorance on the part of the villagers?

Shrimati Lakshmi Menon: Yes, Sir

Shri Radha Raman: Have Government made enquiries as to whether there had been cases of kidnaping there in the village previously?

Shrimati Lakshmi Menon: There has been a scare in the Gujarat papers about child lifting

Shri Shree Narayan Das: In view of the expressed desire of the ladies concerned, have Government decided not to proceed with the case?

Shrimati Lakshmi Menon: That is left to the Bombay Government

Dandakaranya Rehabilitation Scheme

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): May I request that question No 507 may be taken along with question No 488, as it deals with the same subject?

Mr. Speaker: Yes

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*488 { Dr. Ram Subhag Singh:
Shri Sadhan Gupta:
Shri P. K. Deo:
Shri Surendranath Dwivedi:
Shri Panigrahi:
Shri R. J. Rao:
Shri Ram Krishan:
Shri P. G. Deb.
Shri B S Murthy.
Shrimati Renu Chakravartty:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have prepared any plan known as the Dandakaranya scheme to rehabilitate East Pakistan refugees,

(b) if so, what are the main features of that scheme, and

(c) when the rehabilitation of refugees will begin there?

Shri Mehr Chand Khanna: (a) to (c) Not yet A high-level Committee was appointed to examine the possibility of developing a large tract of contiguous area in the States of Andhra, Madhya Pradesh and Orissa (at one time known as Dandakaranya) for the resettlement of displaced persons from East Pakistan The Committee has submitted its recommendations which are under consideration